

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-112/2003/11375/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Nayan Shankar Baruah,
District and Sessions Judge,
Morigaon.

sd
Dated Guwahati the 23 November, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJM/6834 Dated 20.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 21.11.2023, alongwith station leave permission, from the evening of 20.11.2023, till the morning of 22.11.2023**, as prayed for. The Additional District & Sessions Judge-cum-Special Judge (POSCO), Morigaon, and in her absence, the Civil Judge (Sr. Div.) & Assistant Sessions Judge, Morigaon, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-112/2003/11376/A, dated , 23-11-23

Copy to:

✓1. The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)